

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

OA/TA/MP, No. 301 /1993 (in OA 292/93)

Chandra Lal & Ors Versus U.O. & Ors.

Date of Order

Orders

This is an M.P. (in  
OA No. 292 /93 for permission  
to file joint application for in OA  
~~for in~~ S.O. (5) 18/5

18/5/93

Mr. D. Swami, Counsel for  
the petitioner.

Register & put up in Court for  
admission on 21/5/93

REGISTRAR  
C.A.T., JAIPUR

21-5-93 Mr. Bhenuwar Bagri, counsel for the Petitioner

MP for filing joint application is  
allowed

(O. P. Sharma)  
Administrative Member

(D. E. Mehta)  
Vice-Chairman

Copy sent to the app. & resp no 1 on  
vide 4033A-4033

Date 14-6-93